

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.278/90

Date of Order: 17.6.1993

BETWEEN:

1. Sri P.Koteswara Rao,
2. Sri A.V.Narayana .. Applicants.

A N D

1. Union of India, rep. by
its Secretary, Ministry
of Personnel, New Delhi.
2. Union Public Service Commission,
rep. by its Chairman, HKL
Kapoor, IAS, retired, Dholpur
House, New Delhi.
3. Govt. of A.P. rep. by its
Chief Secretary, Sri G.R.Nair, IAS,
Sectt. Buildings, Hyderabad.
4. Sri P.S.Rama Mohan Rao, IPS,
Chairman & Mng. Director,
Hyderabad Allwyn Ltd.,
Sanathnagar, Hyderabad.
5. Sri C.R.Naidu, Principal, Police
Recruitees' School, Amberpet,
Hyderabad.
6. Sri C.V.Narasaiah, Addl.SP, CBCID,
Office of the SP, CBCID, Saifabad,
Hyderabad.
7. Sri S.Prabhakar Reddy,
Addl.S.P., Vigilence and Civil Supplies,
Hyderabad. .. Respondents.

Counsel for the Applicants

.. Mr. IVS.Rao

Counsel for the Respondents

.. Mr.NV.Ramana for
R1 and R2
Mr.D.Panduranga
Reddy for R3
Mr.N.Ramamohan R
for R6.

CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMIN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member (Admn.).

AB

Mr. N.V.Ramana, Standing Counsel for respondents
1 and 2, Mr.D.Panduranga Reddy, for R3 and Mr.N.Ramamohan
Rao, for R6 are present.

2. When this case was listed on 8.6.1993 for final
hearing none was present for the applicant. It was
accordingly listed for hearing on 15.6.1993. On that day
also none appeared for the applicant. It was therefore
listed for dismissal on 17.6.1993. Even today there is
none for the applicant. The O.A. is therefore dismissed
for default. There shall be no order as to costs.

T. CHANDRASEKHARA REDDY
Member (Judl.)

A.B.GORTHI
Member (Admn.)

Dated: 17th June, 1993

(Dictated in Open Court)

22/6/93
By Registrar

Copy to:-

sd

1. Secretary, Ministry of Personnel, Union of India, New Delhi
2. Sri. H.L.K Kapoor, IAS, Retd., Chairman, Union Public Service Commission, Dholpur House, New Delhi.
3. Sri. G.R.Nair, IAS, Chief Secretary, Govt. of A.P. Secretariat buildings, Hyd.
4. Sri. P.S.Rama Mohan Rao, IPS, Chairman & Mng., Director, Hyderabad Allwyn Ltd., Sanathnagar, Hyd.
5. Sri. C.R.Naidu, Principal, Police Recruits School, Amberpet, Hyd.
6. Sri. C.V.Narasaih, Addl. S.P., CBCID, O/O SP, CB CID, Saifabad, Hyd.
7. Sri. S.Prabhakar Reddy, Addl. S.P., Vigilence and Civil Supplies, Hyd.
8. One copy to Sri. I.V.S.Rao, advocate, Plot No.15, Arvinda nagar, Hyd-29.
9. One copy to Sri. N.V.Ramana, Addl. CGSC for R-1 & R-2, CAT, Hyd.
10. One copy to Sri. D.Panduranga Reddy, Spl.Counsel for AP.
11. One copy to Sri. N.Ramamohan Rao, advocate, CAT, Hyd.
- One spare copy.

O.A.27890

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY

APPROVED BY

HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

A.B. 608/1
THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M(J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 12/6/ 1992

ORDER/JUDGMENT:

R.A. / C.A. / M.A. No.

in

O.A. No.

278790

T.A. No.

(W.P. No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

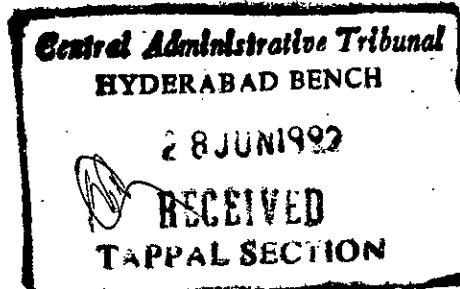
Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.



2